

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2981

TO BE ANSWERED ON THE 15TH MARCH, 2016/PHALGUNA 25, 1937 (SAKA)

SEDITION LAW

2981. SHRI ANTO ANTONY:
SHRI SHIVKUMAR UDASI:
SHRI KALIKESH N. SINGH DEO:
ADV. CHINTAMAN NAVASHA WANAGA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government/National Crime Records Bureau (NCRB) have maintained data on the number of chargesheets filed and individuals convicted under section 124A (sedition) of the Indian Penal Code (IPC), 1860;

(b) if so, the details thereof along with the number of such cases registered and conviction under the said law during each of the last three years and the current year, State-wise; and

(c) whether the Government has received representations from various quarters regarding review/repeal of the sedition law, if so, the details thereof and the reaction of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): The National Crime Records Bureau (NCRB) has started collecting data on cases registered under Section 124A since 2014. The State-wise data of the year of 2014 is placed at annexure. The NCRB has further intimated that the data for the year 2015 is under collection.

(c): The Government has not received any formal representation regarding review/ repeal of the sedition law. However, in October, 2012, a request was made by the Ministry of Home Affairs to the Ministry of Law and Justice to study the usage of the provisions of the Section 124A of IPC and suggest amendments. The Ministry of Law and Justice requested the Law Commission to consider a comprehensive review of the Criminal Laws of the country. On 11.12.2014, the Law Commission has intimated that they have identified certain focus areas and formed subgroups to deliberate on such areas.

N.	State/UT	Cases Reported	Cases Charge sheeted	Persons Arrested	Persons Charge Sheeted	Persons Convicted
1	Andhra Pradesh	1	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0
3	Assam	1	1	1	1	0
4	Bihar	16	0	28	0	0
5	Chhattisgarh	1	1	1	1	0
6	Goa	0	0	0	0	0
7	Gujarat	0	0	0	0	0
8	Haryana	0	0	0	0	0
9	Himachal Pradesh	1	0	2	0	0
10	Jammu & Kashmir	0	0	0	0	0
11	Jharkhand	18	10	18	10	1
12	Karnataka	0	0	0	0	0
13	Kerala	5	0	4	0	0
14	Madhya Pradesh	0	0	0	0	0
15	Maharashtra	0	0	0	0	0
16	Manipur	0	0	0	0	0
17	Meghalaya	0	0	0	0	0
18	Mizoram	0	0	0	0	0
19	Nagaland	0	0	0	0	0
20	Odisha	2	2	4	4	0
21	Punjab	0	0	0	0	0
22	Rajasthan	0	0	0	0	0
23	Sikkim	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0
25	Telangana	0	0	0	0	0
26	Tripura	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0
28	Uttarakhand	0	0	0	0	0
29	West Bengal	2	0	0	0	0
TOTAL STATE(S)		47	14	58	16	1
30	A & N Islands	0	0	0	0	0
31	Chandigarh	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0
34	Delhi	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0
36	Puducherry	0	0	0	0	0
TOTAL UT(S)		0	0	0	0	0
TOTAL (ALL INDIA)		47	14	58	16	1
